GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO.1908 TO BE ANSWERED ON 07.08.2024

JUVENILE CRIMES

1908. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government is aware of the rapidly rising number of juvenile crimes across the country, particularly in the capital;
- (b) whether Government has started any programmes for parents and children to raise awareness about laws and their implications;
- (c) whether Government has initiated any mandatory counselling programmes in schools to develop a sensitive mindset among children and to understand the consumption of social media; and
- (d) if so, the details of the initiatives thereof, if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI ANNPURNA DEVI)

(a): The National Crime Records Bureau (NCRB) compiles and publishes statistics on crimes in its publication 'Crime in India'. As per the published reports till the year 2022, cases reported against juvenile victims and the juveniles in conflict with law and apprehended under Indian Penal Code (IPC) and Special and Local Laws (SLL) crimes in the country including Delhi during the last three years' period from 2020 to 2022 are as follows:

2020		2021		2022*	
Cases	Juveniles	Cases	Juveniles	Cases	Juveniles
Reported	Apprehended	Reported	Apprehended	Reported	Apprehended
29768	35352	31170	37444	30555	37780

^{*}Pending for Nagaland.

(b): The Ministry of women and Child Development administers The Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) which is the primary legislation for ensuring safety, security, dignity and well-being of children and is implemented through the States/UTs.

The Ministry has issued various guidelines and advisories from time to time for strengthening implementation of the JJ Act, 2015 and Mission Vatsalya Scheme. The Ministry has held zonal conferences and sensitization/dissemination workshops on The Juvenile Justice (Care and Protection of Children) Act, 2015 and Mission Vatsalya Scheme for the concerned stakeholders.

The Ministry has also organised National level Webinar for dissemination of information on provisions related to women and children in the Bharatiya Nyaya Sanhita, Bharatiya Suraksha Sanhita and Bharatiya Sakshya Adhiniyam to raise awareness about laws and their implications.

Further, the Ministry in collaboration with National Institute of Mental Health and Neurosciences (NIMHANS), Bengaluru under "SAMVAD" (Support Advocacy & Mental Health Interventions for Children in Vulnerable Circumstances and Distress) initiatives have conducted various trainings and capacity building programmes for child protection functionaries and other stakeholders across the States/ UTs.

(c) & (d): As informed by the Ministry of Education, the steps taken to develop a sensitive mindset among children and to understand the consumption of social media by Kendriya Vidyalayas are as follows:

- i. Counsellors are engaged on contractual basis to deal with physical, mental and emotional issues of students.
- ii. Sensitization through talks in Morning Assembly, Adolescence Education Programme and competitions.
- iii. Health and Wellness clubs have been established in educating students to aware of importance of Nasha Mukt Bharat Abhiyaan, The Protection of Children from of Sexual Offences (POCSO) Act, 2012 etc.
- iv. Various activities and programmes like Games and Sports, Scouts and Guides, NCC, Ek Bharat Shreshth Bharat, & Kala Utsav, such creative competitions & activities are being conducted in KVs to keep students away from high consumption of social media.
- v. Students are sensitised about MANODARPAN, an initiative of the Ministry of Education to provide psychosocial support to students for their Mental Health and Well-being.
- vi. Suggestion box has been installed in KVs for disposal of grievance and complaints of students in regular interval.
- vii. Anti-Bullying Committee, have been constituted in KVs to look after odd behaviour issues of students.
- viii. Progress of students related education, health & behaviour are being discussed invariably in all Parent-Teachers meetings and all out efforts are being made for their wellbeing.